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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.2392/2004

NEW DELHI, THIS THE 5TH DAY OF OCTOBER, 2004

HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)

1. Chabbi Lal,
S/o late Sh. Vinay Shree,
Ro 36/4, New Pinto Park,
Delhi Cantt-110010.
2. Maman Singh,
S/o late Sh. Shish Ram,
R/o RZH-414,
Raj Nagar-II, Palam Colony,
New Delhi-110045.
3. Prakash Lal,
S/o late Shri Lahori Ram,
R/o 59/8, Grass Mandi,
Meerut Cantt.

.....APPLICANTS

(By Advocate : Shri A.K. Trivedi)

VERSUS

1. Union of India through
its Secretary, Ministry of
Defence, South Block,
New Delhi.
2. The Commander Works Engineer,
(Air Force) MES Palam Delhi Cantt-10.

.....RESPONDENTS

ORDER (ORAL)

SHRI SHANKER RAJU, MEMBER (J) :

Applicants are similarly situated seek benefit of the pay scale of Rs.950-1500. In this regard a representation is pending.

2. In the interest of justice, we direct the respondents to dispose of the same by passing a detailed and speaking order within a period of three months from the date of receipt of a copy of this order. OA stands disposed of accordingly at the admission stage itself. No costs.

S. Raju
(SHANKER RAJU)
MEMBER (J)

cc.

V.K. Majotra
(V.K. MAJOTRA)
VICE CHAIRMAN (A)